

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3189
ANSWERED ON:13.12.2011
MAINTAINING STOCK LIMIT
Reddy Shri K. Jayasurya Prakash

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the Government has imposed stock holding limit on sugar; and
- (b) if so, the details alongwith the status of compliance of each State particularly Andhra Pradesh to the said limit?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a): The Central Government had imposed stock holding and turnover limits on recognised dealers of sugar vide notification dated 12.03.2009, which were extended from time to time. No extension was considered necessary after 30.11.2011. As such, there is no stockholding limit on sugar, at present.
- (b): Does not arise.